

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01st June, 2022

NOTICE

Please take notice that the matters listed in the Court-II on 2.06.2022 will now be taken up in Court-IV and the Bench notified for holding Virtual Court - IV on 02.06.2022 at 10:30 AM is re-constituted. Composition of the re-constituted Bench shall be as under:

- 1. Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)
- 2. Hon'ble Mr. Kanthi Narahari, Member (Technical)
- 3. Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-

Registrar